

ITEM NO.7

COURT NO.8

SECTION XI

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (C) No(s).29281-29282/2019

(Arising out of impugned final judgment and order dated 20-11-2019 in SPLA No. 372/2019 20-11-2019 in SPLA No. 373/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

**IA No. 53485/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 191064/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 21285/2020 - EXEMPTION FROM FILING O.T.
IA No. 191063/2019 - EXEMPTION FROM FILING O.T.
IA No. 1547/2022 - EXEMPTION FROM FILING O.T.
IA No. 53486/2021 - EXEMPTION FROM FILING O.T.)**

WITH

SLP(C) No. 5025-5026/2020 (XI)

(FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
34152/2020**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
60666/2020**

FOR EXEMPTION FROM FILING O.T. ON IA 60674/2020

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
62250/2020**

FOR EXEMPTION FROM FILING O.T. ON IA 109583/2020

FOR EXEMPTION FROM FILING O.T. ON IA 109597/2020

**IA No. 34152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 60674/2020 - EXEMPTION FROM FILING O.T.

IA No. 109597/2020 - EXEMPTION FROM FILING O.T.

IA No. 109583/2020 - EXEMPTION FROM FILING O.T.

**IA No. 60666/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

**IA No. 62250/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

Diary No(s). 13536/2020 (XI)

(FOR
FOR CONDONATION OF DELAY IN FILING ON IA 58921/2020
FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 58925/2020

FOR EXEMPTION FROM FILING O.T. ON IA 58926/2020
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 58929/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 62267/2020

FOR EXEMPTION FROM FILING O.T. ON IA 109606/2020
FOR EXEMPTION FROM FILING O.T. ON IA 109836/2020
IA No. 58921/2020 - CONDONATION OF DELAY IN FILING
IA No. 58926/2020 - EXEMPTION FROM FILING O.T.
IA No. 109836/2020 - EXEMPTION FROM FILING O.T.
IA No. 109606/2020 - EXEMPTION FROM FILING O.T.
IA No. 62267/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 58929/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 58925/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)
CONMT.PET.(C) No. 507-508/2020 in SLP(C) No. 29281-29282/2019 (XI)
(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 67925/2020
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 67927/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 82905/2020
FOR EXEMPTION FROM FILING O.T. ON IA 82910/2020
IA No. 67925/2020 - EXEMPTION FROM FILING O.T.
IA No. 82910/2020 - EXEMPTION FROM FILING O.T.
IA No. 82905/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 67927/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 18-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Arunabh Choudhury, Sr. Adv.
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 Ms. Rajini Pandey, Adv.

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 MS. Nina R. Nariman, Adv.
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 Ms. Rajini Pandey, Adv.

For Respondent(s) Mr. Purushottam Sharma Tripathi, Adv.
 Mr. Vijay Pratap Singh, Adv.
 Mr. Mukesh Kumar Singh, Adv.
 Mr. Nandeesh, Adv.
 Mr. Ravi Chandra Prakash, Adv.
 Mr. Amit, Adv.
 Mr. Abhishek Tripathi, Adv.
 Mr. Ikshit Singhal, Adv.
 Mr. Chandrakant Sukumar Sarkar, Adv.

 Mr. Abhinav Gupta, Adv.
 Mr. Satpal Singh, AOR

 Mr. Purushottam Sharma Tripathi, AOR
 Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after ensuing Diwali vacation.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)